BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 121/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017

Name of the Company:

Windson Chemical Pvt. Ltd.

V/s.

Silicon Jewel Industries Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Jamin R. Dave

Advocate

Petitioner

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ORDER

Learned Advocate Mr. Jaimin Dave present for Applicant/ Operational Creditor. None present for Respondent.

Proof of service of notice on Respondent filed.

Bankers certificate filed.

For objections of Respondent, if any and for hearing before admission, list the matter on 04.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 20th day of September, 2017.